

**COURT-1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 548 of 2017 in DFR (RP) No. 1992 of 2017  
in Appeal No. 250 of 2015**

**Dated: 2<sup>nd</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Jaigad Power Transco Limited**

**Vs.**

**Maharashtra Electricity Regulatory Commission**

**.... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Anand  
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain

**ORDER**

**IA No. 548 of 2017**  
*(Appl. for condonation of delay)*

Issue notice to the Respondent returnable on 21.08.2017.  
Mr. Raunak Jain takes notice on behalf of the Respondent.

List the matter on **21.08.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**